

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2376
ANSWERED ON:12.03.2013
IMPORT OF SUGAR
Singh Shri Brij Bhushan Sharan

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has entered into any contract with Pakistan for import of sugar during 2012-13 and 2013-14;
- (b) if so, the details thereof indicating the quantum of sugar contracted and actually imported along with the prices thereof; and
- (c) the reasons for the said imports despite holding adequate stock of sugar in the country?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): No Madam. The Central Government has not entered into any contract with Pakistan for import of sugar during 2012-13 and 2013-14. However, sugar mills/ merchant importers are free to import sugar under Open General License (OGL) from any country including Pakistan as per their commercial prudence.

(b)&(c): As per Directorate General of Commercial Intelligence and Statistics, Kolkata about 1455 Tons of sugar at a value of about Rs. 4.42 crores has been imported from Pakistan during current sugar season 2012-13 (till December,2012) by private traders. As indicated in reply to part (a) of the question, Private traders are importing sugar as per their commercial prudence.